Written Answers 132

Delay in completion of Chandan Reservoir Project due to Labour Trouble

4867. SHRI BENI SHANKER SHARMA : Will the Minister of IRRIGA-TION AND POWER be pleased to state :

(a) whether the Chandan Reservoir Project which is nearing completion may be delayed by the labour trrouble in the area;

(b) if so, the steps taken or proposed to be taken in the matter;

(c) whether there has been a delay in sanctioning the work on the highlevel canal by the Central Water and Power Commission and the Planning Commission;

(d) whether the area in between the project's high-level and the river Chir is not deriving the required benefit from the Project ; and

(c) if so, the steps being taken to expedite the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATIGN AND POWER (SHRI SIDDHESHWAR PRA-SAD): (a) and ((b). The State Government have reported that no delay is anticipated, as the work has been almost completed.

(c) The proposals for a high level canal were made by the Government of Bihar in the revised estimates for the project and these were cleared as soon as the State Government's clarification on the various parts arising out of the scrutiny by Central Water and Power Commission were recei ved.

(d) and (e). The high level canal is now under construction and the State Government have reported that adequate funds are being provided for its completion.

Transfer of Employees of All India Ha idicrafts Board, New Delhi to Regional Centres

4868. SHRI RAM SINGH AYAR-WAL: Will the Minister of FOREIGN TRADE be pleased to state :

(a) the number of persons transferred

from the All India Handicrafts Board, New Delhi to their Regional Centres by the Development Commissioner of that office and the number of persons against whom these orders were taken back during the last one and a half years; and

(b) the reasons for issuing transfer orders and then withdrawing them ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEVAK): (a) According to the information readily available in the All India Handicrafts Board, the number of persons transferred were three and the number of persons against whom these orders were taken back were two.

(b) The transfer orders were issued in public interest. The subsequent cancellation was no huminitarian grounds.

Finalisation of seniority list of Superintendents in National Sample Survey Directorate

4869. SHRI VALMIKI CHOU-DHARY : Will the PRIME MINISTER be pleased to state :

(a) whether the seniority list of the Superintendents in the National Sample Survey Directorate has not been finalised so far;

(b) if so, the date by which it is likely to be done;

(c) the number of Superintendents who have not been confirmed after completing more than 10 years service as Superintendents;

(d) whether, due to this, persons holding substantive posts have been placed senior to them in the Feeder Lists for Grade IV of the Indian Statistical Service thereby adversely affecting them; and

(e) the remedial measures which Government propose to take to set matters right and confirm to top most persons ?